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കേരള സർക്കാർ  
GOVERNMENT OF KERALA

കേരള ഗസറ്റ്  
KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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GOVERNMENT OF KERALA  
2022



## Kasaragod District

## Manjeswaram Taluk

## NOTICE

No: C2-153/2022

11-01-2022

Notice is hereby given to all to whom it may be concern that Giriappa Naik S/o Ramana Naik, Katherikodi, Kodlamogaru Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Ramana Naik S/o Dadu Naik who expired on 01-12-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Ramana Naik. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Chandappa Naik	Son	50
2	Giriappa Naik	Son	48
3	Girija	Daughter	47
4	Dasappa Naik	Son	42

No: C2-12619/2021

06-12-2021

Notice is hereby given to all to whom it may be concern that Seetharama Ballal C S/o (L) A B Bangaru Ballal, Chippar House, Paivalike Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Draupathi Amma K W/o Seetharama Ballal who expired on 23-01-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Draupathi Amma K. that it is proposed to issue a legal heirship certificate according to this to the applicant .

Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Seetharama Ballal C	Husband	74
2	Premalatha C S	Daughter	40



3	Vidyalatha C S	Daughter	36
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No: C2-11819/2021

21-01-2022

Notice is hereby given to all to whom it may be concern that Beefathima W/o (L) B A Mohammad, Ariyappady House, Mugu Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late B A Mohammad S/o Bapunhi Haji who expired on 17-04-2016 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late B A Mohammad. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Beefathima	Wife	47
2	Mansoor Ali M A	Son	30
3	Mehroof Ahammed M A	Son	27
4	Mohammed Jouhar M A	Son	26
5	Ayshath Jasira M A	Daughter	23
6	Abdul Musavvir M A	Son	20

No: C2-8945/2020

10-01-2022

Notice is hereby given to all to whom it may be concern that Mohammed Bilal A K S/o K M Abdulla, Khadeejas Adobe , Near Tsunami Colony, Koipady Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late K M Abdulla S/o Ummer who expired on 17-11-2011 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K M Abdulla. that it is proposed to issue a legal heirship certificate according to this to the applicant . Minor(s) is/are under the protection of Sl.No 14 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Raheema	Wife	56
2	Asmath Nilufar Iqbal	Daughter	37
3	nahila Suhayil	Daughter	35



4	Abdul Quadir A K	Son	33
5	Ummer Ali A K	Son	30
6	Fathimath Nafiha A K	Daughter	29
7	Mohammed Bilal A K	Son	26
8	Mariyam Abdulla	Daughter	25
9	Khadeeja Abdulla	Daughter	23
10	Kadeeja K	Wife	39
11	Muhammad Suhaib	Son	19
12	Balkees	Daughter	17
13	Ebrahim Khaleel K	Son	12
14	Fathima K	Daughter	10

No: C2-600/2021

24-01-2022

Notice is hereby given to all to whom it may be concern that Chandravathi Udyavar W/o Janardhana, Kannan Nilaya, Anangoor, Kasaragod Village, Kasaragod Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Sunder Hemavathi W/o Udyavar Sunder who expired on 20-09-2006 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sunder Hemavathi. that it is proposed to issue a legal heirship certificate according to this to the applicant .

Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Ravindra Sunder Manjeshwar	Son	68
2	Chandravathi Udyavar	Daughter	65
3	Rathna	Daughter	63
4	Vanitha V	Daughter	57
5	Vijayalakshmi V K	Daughter	53
6	Ashok Sunder Suvarna	Son	52
7	Pradeep Sunder Manjeshwar	Son	50
8	Jyothi Prabhakar Suvarna	Daughter in law	62
9	Shilpa Prabhakar Suvarna	Grand Daughter	37
10	Sneha Prabhakar Suvarna	Grand Daughter	34
11	Sharan Prabhakar Suvarna	Grand Son	27

No: C2-601/2022

24-01-2022

Notice is hereby given to all to whom it may be concern that Chandravathi Udyavar W/o Janardhana, Kannan Nilaya, Anangoor, Kasaragod Village, Kasaragod Taluk of Kasaragod District has filed an application of a legal heirship certificate



to produce before Various in respect of the legal heirs of late Udyawar Sunder S/o Appu Belchada who expired on 30-06-1988 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Udyawar Sunder. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Ravindra Sunder Manjeshwar	Son	68
2	Chandravathi Udyavar	Daughter	65
3	Rathna	Daughter	63
4	Vanitha V	Daughter	57
5	Vijayalakshmi V K	Daughter	53
6	Ashok Sunder Suvarna	Son	52
7	Pradeep Sunder Manjeshwar	Son	50
8	Jyothi Prabhakar Suvarna	Daughter in law	62
9	Shilpa Prabhakar Suvarna	Grand Daughter	37
10	Sneha Prabhakar Suvarna	Grand Daughter	34
11	Sharan Prabhakar Suvarna	Grand Son	27

No: C2-15619/2021

10-01-2022

Notice is hereby given to all to whom it may be concern that Beefathima W/o (L) Abdulla, Chevam House, Badur Village , Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late C H Abdulla S/o Hassainar who expired on 10-10-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late C H Abdulla. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Beefathima	Wife	60
2	Mohammed Naseer C A	Son	36
3	Ayshath Shameera C A	Daughter	32

No: C2-3892/2021

29-01-2022



Notice is hereby given to all to whom it may be concern that Mohammed S/o Abdulla (L), Navoor House, P.O.Kannur, Kannur Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Abdulla S/o Moideen Kutty who expired on 25-12-1979 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Abdulla. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Mohammed	Son	68
2	Abdul Khader	Son	64
3	Fathima	Daughter in law	52
4	Abdul Latheef	Grand Son	30

